

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 38**  
(TO BE ANSWERED ON THE 4<sup>th</sup> December 2023)

**PRIVATISATION OF AIRPORTS**

38. DR. AMEE YAJNIK  
SHRI DIGVIJAYA SINGH  
SHRI K.C. VENUGOPAL  
SHRI DHIRAJ PRASAD SAHU

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of airports privatised since 2018;
- (b) name of companies that currently runs the airports, airport-wise;
- (c) details of airports that Government is planning to privatise in the next five years; and
- (d) justification of Government's for privatisation of these assets?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Since 2018, AAI has leased out six of its airports at Lucknow, Ahmedabad, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram for better operations, management and development of these airports under Public Private Partnership (PPP). The details of companies that currently run these airports are as under:

- (1) Chaudhary Charan Singh International Airport, Lucknow - M/s Lucknow International Airport Limited (LIAL)
- (2) Sardar Vallabhbhai Patel International Airport, Ahmedabad - M/s Ahmedabad International Airport Limited (AIAL)
- (3) Mangaluru International Airport - M/s Mangaluru International Airport Limited (MaIAL)
- (4) Jaipur International Airport - M/s Jaipur International Airport Limited (JIAL)
- (5) Lokpriya Gopinath Bordoloi International Airport, Guwahati - M/s Guwahati International Airport Limited (GIAL)
- (6) Thiruvananthapuram International Airport - M/s TRV-Kerala International Airport Limited (TIAL)

(c) & (d): As per National Monetisation Pipeline (NMP), 25 AAI airports namely, Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been earmarked for leasing over the years 2022 to 2025.

These airports are being leased for their better management, utilising private sector efficiency and investment. States and passengers are the ultimate beneficiary of enhanced airport infrastructure and facilities created by private partner, who operates, manages and develops the leased airport under PPP. Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. The revenue received by AAI from the leased airports is also utilised for the development of airport infrastructure across the country.

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